

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.09**  
**I.A.Nos.158/2020, 113/2021 in**  
**C.P.(IB)No.20/BB/2017**

**IN THE MATTER OF:**

M/s. Aegan Industries Pvt. Ltd.

... Petitioner

**Order under Section 10 of IBC, 2016**

**Order delivered on: 15.07.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : Shri Ullasa.B.C, PCS

**ORDER**

Heard the Ld. PCS appearing for the Liquidator.

List the case on **30.08.2024**.

**-Sd-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**

Shruthi